

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NOs. 316 & 317 OF 2016**

Dated: 17th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Mahanagar Gas Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Basudeb Biswas

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

Ms. Iti Agarwal

Ms. Noor Rampal

Mr. Vivek Paul Oriel for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **31.03.2017.**

**(B.N. Talukdar)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg